

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/15	TP 94/16	Hearing	111	K. Ravinder Reddy Vs Alliance Business School & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SNCHA MADINUR
FOR PETITIONER
CONVERSE LAW LLP
8261324242

PETITIONER



Counsel for petitioner is present. None appeared for the respondents. CA 07/16 is taken up. None appeared for the petitioner in CA 07/16. Counsel for petitioner in the main petition reported that copy of CA 07/16 is not served. Counsel appearing for petitioner in CA 07/16 is directed to serve a copy on the respondents and that objections to be filed in CA 07/16. Counsel for petitioner represented that Civil Suit was filed in pursuance of order of CLB and therefore, this matter is to be kept in abeyance.

For hearing CA 07/16 as well for hearing counsel in the main petition about keeping this matter in abeyance, list it on 27.07.2017.



MEMBER (J)



MEMBER (T)